

2.  
CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
CIRCUIT SITTINGS AT BILASPUR  
(CHHATTISGARH)

Original Application No. 1023 of 2000

Bilaspur, this the 24th day of September, 2003

Hon'ble Mr. Justice V.S Aggarwal, Chairman  
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Bajrang Bali, S/o  
aged about years, Ex Driver,  
South Eastern Railway,  
Bilaspur

- Applicant

(By advocate- Shri S. Paul)

Versus

1. Union of India through its Secretary,  
Ministry of Railway, Railway Board, New Delhi.
2. The General Manager, South Eastern Railway,  
Garden Reach, Calcutta.
3. The Divisional Railway Manager, South Eastern  
Railway, Bilaspur.
4. The Senior Divisional Electrical Engineer  
(Operating), South Eastern Railway, Bilaspur.
5. The Sr. Divisional Personnel Officer, South  
Eastern Railway, Bilaspur.

- Respondents

(By advocate - Shri M.B. Banerji)

O R D E R (Oral)

Justice V.S Aggarwal-

The applicant by virtue of the present petition seeks a direction to restore him as a Goods Driver from 27th March, 1989 and for payment of all consequential benefits. As a consequence thereto he further prays for fixation of his pension and other retiral benefits.

2. Some of the relevant facts are that earlier the applicant had been compulsorily retired. There upon by an order

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of 16th March, 1992, in appeal, the punishment of compulsory retirement was set aside and the balance period of the punishment was waived off. We are further informed that the applicant there upon was reverted to the post of Electric Loco Shunter. The said order had been passed in 1992. The present petition had been preferred at the Jabalpur Bench of this Tribunal on 23rd November, 2000.

3. A perusal of the sequence of events clearly shows that the application has been filed after an inordinate delay. The objection pertaining to limitation has, therefore, rightly been taken. It is barred by time and accordingly without dealing into merits, the OA is dismissed on this short ground alone.

*Anand Kumar Bhatt*  
(Anand Kumar Bhatt)  
Administrative Member

*V.S. Aggarwal*  
(V.S. Aggarwal)  
Chairman

rkv.

पृष्ठांकन सं. ओ/व्या.....जबलपुर, दि.....  
प्रक्रियालयी अध्यक्ष दिनांक.....

(1) राज्य प्रशासन विभाग, जबलपुर  
(2) राज्य प्रशासन विभाग, जबलपुर  
(3) राज्य प्रशासन विभाग, जबलपुर  
(4) राज्य प्रशासन विभाग, जबलपुर

सूचना एवं आवश्यक कागदानी है।

*S. Patel, D.O.I.  
MOU. B. G. N. S. I. A. D. C.*

*6/10/08*

*6/10/08*

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7/10/08*